

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 03-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/558CHE)2024

PETITION NUMBER : CP(IB)/316(CHE)2021

NAME OF THE PETITIONER : K R Roshan Pranav

**NAME OF THE RESPONDENT(S) : Palanigounder Eswaramoorthy (RP)
(Mallur Siddeswara Spinning Mills Pvt Ltd)**

**UNDER SECTION : Sec 60(5) of IBC, 2016 & Rule 11 of
NCLT rules 2016**

ORDER

Mr. Chandran, Ld. Counsel for the Applicant.

Ms. DeepaMariappan, Ld. Counsel for the Respondent.

In this Case, Counter has been filed vide **SR. No. 1489 dated 21.03.2024.**

Rejoinder if any, be filed within **a week** there after.

Case is posted for hearing on **02.07.2024.**

-SD-

RAVICHANDRAN RAMASAMY
Member (Technical)

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-SD-

JYOTI KUMAR TRIPATHI
Member (Judicial)